

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.451
TO BE ANSWERED ON THE 26TH APRIL, 2016

NATIONAL OILSEEDS AND OIL PALM MISSION

451. SHRI PRATAPRAO JADHAV:
SHRI CHANDRAKANT KHAIRE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the National Mission on Oilseeds and Oil Palm is under implementation in a number of States;
- (b) if so, the details thereof along with the amount of funds allocated and utilized for this mission during the last three years, State-wise;
- (c) whether any review has been made regarding the proper implementation of this Mission;
- (d) if so, the details and the outcome thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) & (b): The National Mission on Oilseeds and Oil Palm (NMOOP) is being implemented in the country since 2014-15 in 27 States. The State-wise and year-wise funds allocated (central share) and released under NMOOP during 2014-15 and 2015-16 is annexed.

(c) to (e): At National level, Executive Committee (EC) headed by Minister of Agriculture, Standing Committee (SC) headed by Secretary (AC&FW) and Mission Monitoring Committee (MMC) under the Chairmanship of the Joint Secretary (oilseeds) review and monitor Implementation of the Mission. Representatives of States/Agencies are invited to the meetings of these committees to discuss various issues relating to implementation of NMOOP. State Level Standing Committee headed by Agriculture Production Commissioner/Principal Secretary of the State reviews the progress of implementation in the States.

Further, National Level Monitoring Teams have been constituted for monitoring of the Mission activities at field level and providing necessary feedback for effective implementation and improvement. Several meetings/workshop/video conference/seminars/melas are also organized to create mass awareness and obtaining feedback. Based on discussions and deliberations held with various stakeholders in committee meetings and at other fora, several revision/modifications have been made in the operational guidelines of NMOOP for its smooth and effective implementation.

Annexure**INFORMATION IN RESPECT OF LOK SABHA USQ No. 451 for 26.4.2016****STATE-WISE ALLOCATION AND RELEASED OF FUNDS (CENTRAL SHARE) UNDER
NATIONAL MISSION ON OILSEEDS AND OIL PALM (NMOOP) DURING 2014-15 & 2015-16****(Rs. in Lakhs)**

Sl. No.	Name of the States	2014-15		2015-16	
		Allocation	Release	Allocation	Release
1	Andhra Pradesh	5136.00	1798.00	5262.92	3957.00
2	Bihar	231.00	154.29	239.50	169.75
3	Chhattisgarh	534.16	319.50	768.71	318.86
4	Gujarat	3665.00	1401.14	1648.26	646.94
5	Haryana	692.00	242.00	1023.66	831.47
6	Jammu & Kashmir	134.96	101.22	158.01	0.00
7	Jharkhand	238.00	118.77	438.81	0.00
8	Karnataka	2245.00	2021.85	2156.85	1335.81
9	Kerala	69.00	41.41	21.13	2.00
10	Madhya Pradesh	7507.00	4505.78	4339.43	2614.64
11	Maharashtra	4544.00	3408.10	1999.19	1982.86
12	Orissa	1581.53	925.61	785.28	557.64
13	Punjab	115.00	40.00	49.90	0.00
14	Rajasthan	5085.00	4784.86	4912.19	3491.10
15	Tamil Nadu	1059.00	842.58	888.11	806.06
16	Telangana	1091.00	619.07	981.31	967.65
17	Uttar Pradesh	1400.00	1172.85	1888.29	1319.20
18	Uttarakhand	0.00	0.00	89.89	70.18
19	West Bengal	958.12	602.97	1300.00	984.85
20	Arunachal Pradesh	408.01	204.01	361.07	218.09
21	Assam	1771.92	885.95	1624.10	886.53
22	Manipur	264.64	198.48	133.20	66.60
23	Meghalaya	125.86	62.93	0.00	0.00
24	Mizoram	891.14	668.36	1270.08	507.33
25	Nagaland	454.63	454.64	250.16	120.36
26	Sikkim	69.02	69.02	52.16	30.12
27	Tripura	512.44	512.44	404.16	261.98
	TOTAL	40783.43	26155.83	33046.34	22146.99
